

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 649/TT/2020

Subject : Petition for determination of transmission tariff of 2019-24 tariff period for two number of assets under “ICTs and Bays Associated with Northern Region System Strengthening Scheme (NRSS-XXXVIII)” in Northern Region.

Date of Hearing : 7.7.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & 17 Others

Parties present : Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The petition shall be listed for hearing in due course for which separate notices will be issued to the parties.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

